3361 Oral Answers archaeologist whose services are not required.

श्री विमलकुमार मन्नालालजी चौरडियाः क्या श्रीमन, यह बतलाने की कृपा करेंगे कुछ पूरातत्व विशेषज्ञ जो ग्रपना कि व्यवसाय कर के काम चलाते हैं, निजी उनको कुछ व्यापारिक संस्थाएं धन की सहायता दे कर विदेशों में ज्ञानार्जन के लिये भेजती हैं, ऐसी स्थिति में क्य भारत सरकार ने कोई ऐसी योजना बनाई है श्रथवा नहीं कि ऐसे लोग जानाजन के लिये विदेशों में जा सकें और वहां की और यहां की पूरातत्व की सामग्री का प्रध्ययन कर सकें ।

SHRI M. C. CHAGLA: In every department, whenever we can, we send our men abroad for improvement of knowledge or for attending international conferences. That applies also to the Department of Archaeology.

# श्री विमलकुमार मन्नालालजी चौरड़ियाः

क्या श्रीमान को यह ज्ञात है कि मध्य प्रदेश के एक श्री हरिभाऊ वाकणकर प्राग ऐति-हासिक पुरातत्व वेत्ता के अपने क्षेत्र में विज्ञेषज्ञ हैं और उनके ज्ञान का लाभ लेने के लिए सरकार ने क्या कार्यवाही की, इसके बारे में कुछ जानकारी है क्या ?

SHRI M. C. CHAGLA: I am not aware of individuals but if my hon. friend wiH write to me, I will certainly make use of his services and do what I can.

SHRI G. RAMACHANDRAN: Will the Minister of Education be pleased to tell us which of the Universities in India offers the best training ia archaeology and if there are not enough

SHRI M. C. CHAGLA: I have not got information as to which Universities offer the best training in archaeology. That does not arise out of this question and I have not got the information.

\*४२६. श्री भगवत नारायण भागवः क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि 1963-64 के वर्ष में केन्द्रीय सरकार ने राज्य मल्यांकन (परीक्षा सुधार) एककों को स्थापना के लिए प्रत्येक राज्य को कितनी कितनी वित्तीय सहायता दी ग्रीर 1964-65 के वर्ष में उनमें से प्रत्येक को तथा अन्य राज्यों को कितनी कितनी विलीय सहायना देने की प्रस्थापना है ?

## t [STATE EVALUATION (EXAMINATION **REFORMS)** UNITS

\*526. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state the amount of financial assistance given to each State during the year 1963-64 by the Central Government for the establishment ot State Evaluation (Examination Reforms) Units and the amount of financial assistance proposed to be given to each of them as well as other States during the year 1964-65?]

शिक्षा मंत्री (श्री एम० सी० चागला): विवरण सभा पटल पर रख दिया गया गया है ।

# 3363 Oral Answers [RAJYA SABHA] to Questions 3364

्रिक्ट वि**वरण** संवरण स्वान्ध्रीय सन्दर्भन्ति विवरण 

|                 | राज्य |           | н Ц<br>н У | 1963–64 के<br>दौरान<br>स्वीक्रत राशि | 1964–65 के दौरान दी जाने<br>वाली प्रस्तावित वित्तीय<br>सहायता |
|-----------------|-------|-----------|------------|--------------------------------------|---|
|                 |       | ·         |            | रुपये                                |   |
| स्रांध्न प्रदेश |       |           | ,          | 8,313.00                             | खर्च के अनुमोदित मदों के झाधार                                |
| बसम             | •     |           |            | 10,524.00                            | पर स्थापित एककों को भारत                                      |
| बिहार -         |       | ÷ ;       | +          | 54,697.00                            | सरकार का शत प्रतिशत सहा                                       |
| गुजरात          |       | *         | ,          | 4,660.00                             | यता देने का विचार है । इसके                                   |
| केरल.           |       |           |            | 11,769.00                            | लिए 3.19 लाख रुपये की   |
| मध्य प्र देश    |       |           |            | 11,648.00                            | व्यवस्थाकी गई है।   |
| महाराष्ट्र      |       | •         | ·          | 5,230,00                             |   |
| मैसूर           |       |           | . •        | 5,968.00                             |   |
| उड़ीसा          |       | 19.<br>19 |            | 24,478.00                            |   |
| प <b>ंजा</b> ब  |       |           |            | 590.00                               |   |
| राजस्यान        | •     |           |            | 10, 139, 00                          | ತ್ರಗ ಮಾಹ್ಮ್ ಗ್ರಾ≣್  |
| उत्तर प्रदेश    |       |           | ·•.        | 13,212.00                            | 1                       |
| पश्चिमी बंगाल   | f,    |           |            | 12,040.00                            |   |

†[THE MINISTER OF EDUCATION (SHE) M. C. CHAGDA); A statement is laid on the Table of the House. STATEMENT TO THE STATEMENT

| er State         |                                 | Amount sanc-<br>tioned During<br>1963-64 | Financial Assistance proposed<br>to be given during 1964-65   |  |
|------------------|---------------------------------|--|---|--|
| Andhra Pradesh . | • •                             | Rs.<br>8,313.00                          | Government of India propose to<br>give 100 per cent Central   |  |
| Assam            |                                 | 10,524.00                                | assistance for the Units es-<br>tablished on approved items of<br>expenditure. A provision of<br>Rs. 3 19 lacs has been made<br>for this. |  |
| Bihar            | e e e<br>La tracta de la tracta | 54,697.00                                |   |  |
| Gujarat          |                                 |  |   |  |
| Kerala           |                                 | . 11,769.00                              |   |  |
| Madhya Pradesh   |                                 | . 11,648.00                              |   |  |
| Maharashtra 🔒 🔔  |                                 | 5,230.00                                 |   |  |
| Mysore           | • •                             | 5,968.00                                 | (14) S. Z. Schultz and S.   |  |
| Orissa           | 1                               | . 24,478.00                              | to a second s                           |  |
| Punjab 🚛 🔬 🎝     | dian, kin∰                      | igi <sup>0</sup> 590100                  |   |  |
| Rajasthan        |                                 | . 10,139.00                              | - <u>1 1 1. 1.</u> 1. 2   |  |
| Uttar Pradesh    | :                               | 13,212.00                                |   |  |
| West Bengel      |                                 | 12,040.00]                               | •   |  |

**†[ ] English translation**.

श्री भगवत नारायण भागवः क्या मैं यह जान सकता हं कि इस योजना के लिए त्तीय पंचवर्षीय योजना में कितना रुपया रखा गया था ग्रौर वह घटा कर के कितना कम कर दिया गया और कम कर देने का क्या कारण है ?

SHRI M. C. CHAGLA: Tha present position is that thirteen States are availing themselves of this scheme; the other three have not done so. The States are given various amounts as indicated in the statement. We are giving a hundred Per cent, assistance because it is a Centrally sponsored scheme.

श्री भगवत नारायण भागंग मेर सवाल का जवाव नहीं दिया गया । ਸ਼ਿੰਜ यह सवाल किया था कि तीसरी योजना में कितना रुपया इस योजना के लिए रखा गया था और वह घटा कर के कितना कम कर दिया गया ग्रीर कम कर देने का क्या कारण है ?

SHRI M. C. CHAGLA: The provision for the scheme in the whole Plan was thirty-three lakhs which has since been reduced to Rs. 10-50 lakhs. I do not know the reasons for the decrease but apparently steps are being taken to set up this institution ir. the various States. As I said, only thirteen States have so far availed of this particular assistance for this scheme.

श्री भगवत नारायण भागव : हर राज्य में एक एक यनिट स्थापित की गई है। इस सम्बन्ध में मैं यह जानना चाहता हं कि जब एक यनिट हर राज्य में स्थापित की गई है, तो उनको जो अनुदान दिया गया है उसमें इतना भारी भेद क्यों है जैसे पंजाब को केवल 590 रु० दिये गये हैं और बिहार को 54 हजार से ग्रधिक दिये गये हैं ? इसमें जो ग्रांकडे दिये गये हैं, उनसे यह मालम होता है कि कहीं खर्चा बहत ज्यादा है ग्रीर कहीं नाममाल को खर्चा है, इसका क्या कारण है ?

#### to Questions

SHRI M. C. CHAGLA: My hon. friend is not right. The amount given to the various States depends upon the state of development a particular State has reached or the bills that are submitted. We can only pay when the bills are submitted and Punjab is either very economical or it has not submitted any bills.

Prof SATYAVRATA SIDDHANT-ALANKAR: Will the Minister of Education be pleased to state whether the evaluation units have held any "workshops" to train "method masters" in examination reforms?

SHRI M. C. CHAGLA: We have a scheme in the Centre, the Extension Scheme, which advises these units and these units for examination evaluation were set up as a result of the work done by the Central Evaluation Unit in the Directorate of Extension Programme for Secondary Education. I have not got the information as to whether any workshops were set up but I can supply that information to my hon. friend.

SHRI ARJUN ARORA: May I know whether these units are also entrusted with the responsibility of evolving methods to reduce the extent of copying and other undesirable methods in the examinations by the examinees?

SHRI M. C. CHAGLA: I wish my hon. friend can show me a scheme whereby I can bring that about.

SHRI G. RAMACHANDRAN: Since the Minister was good enough to tell us that a large number of States have taken advantage of financial assistance for this matter, is he in a position to tell us whether these States have done anything tangible yet in the reform of examination?

SHRI M. C. CHAGLA: Well, Sir, they have just started and I am sure all the States are working hard on it. They know the problem; they know that there is a lot of wastage in examinations; they know that the

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examination system should be improved. It is too early to make an assessment of the work done by the States.

SHRI G. RAMACHANDRAN: Is there any initiative that the Central Government has taken in this matter and if so what is the initiative which the Government has offered to the States to follow up?

SHRI M. C. CHAGLA: The initiative is, we supply them information, we supply them the result^ of our research, we give them guidance, we give them moral support and we give them money. What more can we do?

# श्री विमलकुमार मन्नालालजी चौरडिया :

क्या श्रीमान यह बतलायेंगे कि जो तीन प्रान्त रह गये हैं जिन्होंने इस योजना के श्रन्तर्गत फायदा नहीं उठाया है वे कौन कौन से हैं श्रौर उन्होंने इसका उपयोग न लेने के बारे में क्या क्या कारण बताए हैं ?

SHRI M. C. CHAGLA: Madras, Jammu and Kashmir and Nagaland are not implementing the scheme. Of these, Madras did not consider it necessary to implement the scheme because of recent changes made by them in the examination system. Jammu & Kashmir has not sent any reply. As for Nagaland, the State was not in existence at the time the scheme was taken up.

SHRI G. RAMACHANDRAN: I was not thinking of moral support. This question of examination reform is one of the most urgent needs of this country and I am glad the Central Government have taken some steps towards examination reform. But is the Central Government or the Ministry of Education doing something to give them some kind of guidance? What kind of guidance have they been able to give?

SHRI M. C. CHAGLA: As I said, although these units have been sett up in the States, we have not stopped thinking about the examination system  $i_n$  the Centre. Our National Council is working on it all the time. There is a Committee; there is research going on and we convey to the various States the results of thi3 research and of our thinking.

MR. CHAIRMAN: You can take the horse to the water; you cannot make him drink.

\*527. [The questioner (Shri Faridul Haq Ansari) was absent. For answer, vide cols. 3386—3387 infra.]

\*528. Postponed to the 8th December, 1964.

### SMUGGLED ARTICLES USED BY ALL INDIA SERVICE PERSONNEL

# Shri ABDUL GHANI: $f \cdot \ Shri$ JAGAT NARAIN:

Will the Minister of HOME AFFAIRS be pleased to state whether the Prime Minister recently received a complaint regarding smuggled articles from Pakistan which have been used by Punjab and Madras I.C.S., I.A.S., LP. and other officers in 1961?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISOKHLAL HATHI): Two complaints, alleging that certain high officials in the Punjab had smuggled goods from Pakistan, were recently received in the Prime Minister's Secretariat. The matter has been taken up with the Punjab Government.

tThe question was actually asked on the floor of the House by Shri Abdul Ghani.